

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 182 of 2012, 183 of 2012 & 158 of 2012**

**Dated : 21<sup>st</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant(s): Mr. Amit Kapur & Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan

**ORDER**

We have heard learned counsel for the Commission in all the three appeals.

Post the matter on **19<sup>th</sup> and 20<sup>th</sup> September, 2013.**

**(V.J. Talwar)**  
**Technical Member**  
*ss/ak*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**